

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 548/2016

M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED Appellant(s)

VERSUS

THE STATE OF U.P THR. PRINCIPAL SECRETARY & ORS. Respondent(s)

WITH

C.A. No. 515/2016 (III-A)

C.A. No. 764/2016 (III-A)

Date : 02-08-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s)

Mr. Nidhesh Gupta, Sr. Adv.
Mr. Sanjay Jain, AOR
Ms. Japneet Kaur, Adv.
Mr. Amitanshu Satyarthi, Adv.
Mr. Tanuj Bhadana, Adv.

Mr. Himanshu Tyagi, AOR

Mr. Praveen Kumar, AOR

For Respondent(s)

Mr. Kamlendra Mishra, AOR

Mr. Vibhav Mishra, Adv.

Ms. Megha Gaur, Adv.

Mr. Parmanand Gaur, AOR

Ms. Sujeeta Srivastava, AOR

Mr. Pradeep Misra, AOR

Mr. Daleep Dhyan, Adv.

Mr. Manoj Kumar Sharma, Adv.

Mr. Suraj Singh, Adv.

Mr. Devesh Kumar, AOR

Mr. Umesh Kumar Khaitan, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. List in the next week.
2. Liberty is granted to the parties to file additional documents, if any, and serve an advance copy of the same on the other side.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
COURT MASTER (NSH)